

(b) Yes, they have been imported from England and Holland respectively, through the Director General, India Stores Department, London.

(c) Both of them are up-to-date modern sets.

RESTRICTIONS ON INDIANS IN MALAYA

*1088. **Shri B. N. Roy:** Will the Prime Minister be pleased to state:

(a) whether there is any restriction against raising funds, establishment of new institutions and starting organisations political or non-political by the Indian citizens who are at present in Singapore and Malaya;

(b) if so, the steps taken by the Indian Government for removing those restrictions; and

(c) whether the Government of India have become strict in giving passports to the Indian citizens who want to go to Singapore and Malaya in connection with business?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) and (b). Government are not aware of any such restrictions.

(c) On receiving reports that some skilled workers had gone to Malaya evading the provisions of the Indian Emigration Act by misrepresenting themselves to be businessmen, instructions have been issued to passport issuing authorities to scrutinize carefully the claims made by intending travellers to be businessmen.

MARI CANAL PROJECT

*1091. **Shri Dabhi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether it is a fact that the Mahi Canal Project has been included in the First Five Year Plan;

(b) if the answer to part (a) above be in the affirmative, what progress has been made by it;

(c) when the whole project will be completed; and

(d) how many acres of land will come under irrigation on completion of the Project?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir, in respect of Stage I Weir Scheme only.

(b) Approach road to Weir site, geological and geophysical surveys for the Weir Site, exploratory boring operation for finalising the site and electrification of Thasra Colony have

been completed. Land acquisition proceedings for main canal and foundation work and canal excavation are in progress.

(c) About 1958.

(d) 90,000 acres in Kaira District.

COMMUNITY PROJECTS IN BOMBAY

*1092. **Shri Dabhi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) which areas in Bombay State have been selected for the purpose of operating Community Projects;

(b) what machinery has been set up for the implementation of these Projects; and

(c) what progress has been made in the implementation of these projects and how long it will take to implement them?

The Minister of Finance (Shri C. D. Deshmukh): (a) 4 Projects and one Development Block have been allotted to Bombay as follows:—

- (1) Mehasana district (Vijapur-Kalol Tehsils).
- (2) Kolhapur district (Karneer-Panhala Tehsils).
- (3) Trana-Kolaba districts (Kal-yab-Karjet-Khalapur Tehsils).
- (4) Belgaum district (Hukkeri-Gokak Tehsils).
- (5) Sabarkantha district—one Development Block.

(b) The Government of Bombay have set up a State Development Committee in connection with the execution of Community Development Projects consisting of the following:—

- (1) The Honourable the Chief Minister (Chairman).
- (2) The Honourable Minister for Revenue, Agriculture and Forests.
- (3) The Hon'ble Minister for Finance.
- (4) The Hon'ble Minister for Public Works.
- (5) The Hon'ble Minister for Co-operation.
- (6) The Chief Secretary to Govt. and Development Commissioner (Secretary to the Committee).
- (7) The Secretary to the Government, Revenue Department.
- (8) The Secretary to Government, Finance Department.